

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

21(ND)2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2019.

NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. TNB Investments Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

Advocates for the Petitioner.

Advocates for the Respondent.

ORDER

Bench has not assembled today. Renotify this case on 07.06.2019.


(Madhu Narula)
Court Officer